the U.P. and Punjab State Governments' view with regard to them might be, but I may say this, Sir, that all possible attention is being given to this matter by my colleague Dr. K. L. Rao.

SHRI ARJUN ARORA: May I know, Sir, if the Government is taking any steps to ensure that the report of the committee is obtained and decisions upon it taken and implemented before the next monsoon and before the next pollution?

DR. SUSHILA NAYAR: Sir, the committee is expected to give its report by the end of March and further, whatever steps can possibly be taken are already being taken without waiting for the report of this committee.

SHRI ARJUN ARORA: Then may I know, Sir, why was this committee was

appointed?

DR. SUSHILA NAYAR: The Delhi Municipal Corporation passed a resolution that there should be a committee, and we have appointed the committee.

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SHRIMATI TARA RAMCHANDRA SATHE: May I know, Sir, whether it is a fact that there was an experiment made in the water research station near Poona and they had suggested some means in order to avoid this pollution?

DR. SUSHILA NAYAR: I am not aware of any experiments near Poona, Sir, and I have no idea how Poona can know—the problems connected with Jumna river.

MR. CHAIRMAN. Next question.

OFFICES OF THE C.G.D.A.

* 392. PROF. SATYAVRATA SIDHAN-TALANKAR: Will the Minister of FINANCE be pleased to state:

(a) the names of the places where the main offices under the Controller General of Defence Accounts are located; (b) the number of offices located in Hindi-speaking areas;

(c) the number of Hindi-knowing stenographers and typists employed in these offices; and

(d) the number of typewriter machines provided in these offices ?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The office of the Controller, General of Defence Accounts is in New Delhi. The main offices under the Controller General of Defence Accounts are located at Allahabad, Bombay, Calcutta, Dehra Dun, Meerut. Mysore, Patna and Poona.

(b) 7 Main Offices (including C.G.D.As Office).

(c) Stenographers—2 (two) TF 开下下 Typists—7 (seven) 注 改革 可定于 学子

(d) One Hindi typewriter each has been provided to five Main Offices and orders for the supply of three more Hindi typewriters have been placed on the Controller of Stationery, Calcutta. These are expected to be supplied by the end of March, 1965.

प्रो० सत्यव्रत सिद्धान्तालंकार : क्या मान-नीय मती जी यह बतलाने की क्रुपा करेगे कि दिन्दी के मुकाबले में अंग्रेजी टाइपराइटरों की सख्या कितनी है ?

भी बी० आर० भगतः मुझे इसके बारे में ठीक तरह से मालूम नही है, लेकिन जाहिर है ज्यादा होगे ।

प्रो० सत्यव्रत सिद्धान्तालंकार : ज्यादा तो होगे, लेकिन आपने उन सब को एक एक टाइपराइटर दिया हुआ है, वह भी शायद देना है और दिया नही है।

श्री बी० आर० भगत : 5 जगहो पर एक एक टाइपराइटर है और तीन जगहो पर मार्च के महीने मे दिया जाना है। प्रो॰ सत्यवत सिद्धान्तालंकार : इस विभाग का बहुत से सिपाहियों के साथ काम पड़ता है। तो मैं यह जानना चाहता हूं कि यह विभाग सिपाहियों के साथ पत्न-व्यवहार हिन्दी में करता है या अंग्रेजी में ?

श्री बी० आर० भगतः जैसा नियम है कि जो पत्न हिन्दी में आता है उसका जवाब हिन्दी ही में दिया जाता है।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या माननीय मंत्री जी यह बतलाने की छुपा करेंगे कि बहुत से सिपाही जो छोटे स्तर के होते हैं, वे ज्यादातर अंग्रेजी भाषा नहीं जानते हैं। तो ऐसे लोगों से जो सरकार का काम पड़ता है आज्ञा देने का या पत्न और परिपत्न भेजने का, उन्हें हिन्दी में भेजने के बारे में कोई विशेष प्रबध किये गये है अथवा नहीं ?

श्री बो॰ आर॰ भगत: जैसा मैंने अभी कहा कि जो पत हिन्दी में आते हैं, उनका जवाब हिन्दी में ही दिया जाता है। लेकिन अब ऐसी कोशिश की जा रही है कि जो लोग अंग्रेजी नहीं जानते हैं, उन्हें हिन्दी में ही पत्न लिखा जाय।

PRIZE BOND SCHEME

*393. SHRI R. S. KHANDEKAR : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to discontinue the Prize Bond Scheme; and

(b) if so, when the Scheme will be discontinued?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) and (b) The Prize Bond Scheme has already been discontinued from the 1st January, 1965.

SHRI R. S. KHANDEKAR: May I know, Sir, what was the amount invested in Prize Bonds during last year? SHRI B. R. BHAGAT: The first batch issued from 1st April 1960 to 30th June 1962 accounted for Rs. 20.20 crores. Premium Prize Bonds, 1963 came to Rs. 5.84 crores and Premium Prize Bonds, 1964 came to Rs. 3.05 crores.

SHRI R. S. KHANDEKAR: May I know, Sir, if we still receive any complaints, rewarding the prizes, which were on a last occasion, the complaint being that the same numbers were repeated in the draw over a number of years and that they got the prizes? If so, what action Government took on those complaints?

SHRI B. R. BHAGAT: Complaints were once received and they were discussed in both the Houses. As a result, first it was thought that improvements will be made but later, after considering all the complications involved, it was found that there was no easy solution to all those difficulties and so the Prize Bond Scheme has been discontinued.

SHRI C. D. PANDE: In view of the fact that the Prize Bond Scheme has been discontinued, may I know, Sir, whether the money deposited by the holders of the Prize Bonds could be withdrawn by surrendering them?

SHRI B. R. BHAGAT: When they mature they can be cashed.

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SHRI C. D. PANDE: It was dependent on the prizes and when the prizes have been discontinued

SHRI B. R. BHAGAT: No.

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SHRI C. D. PANDE: Why not? Because.

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SHRI T. T. KRISHNAMACHARI: Only the Scheme has been discontinued, but the prizes that have been promised will go on. As a matter of fact, there has recently been a Prize Draw also.

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